

**14.00 hrs.**

**The Lok Sabha re-assembled at Fourteen *of the Clock*.**

**(Mr. Speaker *in the Chair*)**

**Title: Regarding Constitution (Eighty-Fifth Amendment) Bill, 1999.**

MR. SPEAKER: Hon. Members, I held a meeting with leaders of parties today to explore the possibility of finding out some unanimity so that Constitution (Eighty-fifth Amendment) Bill, 1999 may be considered by the House in an orderly manner. As no unanimity could be reached at this meeting, it was agreed that another meeting may be held to further explore the possibility of finding out unanimity in the matter.

It was also agreed that the consideration of the Bill might be deferred for the time being.

-----